

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3640  
TO BE ANSWERED ON 24.03.2026**

**PUBLIC HEALTH INFRASTRUCTURE DEVELOPMENT UNDER PM-ABHIM**

**3640. SHRI SANA SATHISH BABU:**

Will the **Minister of HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the funds allocated, released and utilised under the PM-ABHIM during the last five years, State-wise and district-wise, particularly for Andhra Pradesh;
- (b) the details of health and wellness centres, block public health units, integrated public health labs and critical care hospital blocks established under the scheme in Andhra Pradesh, district-wise; and
- (c) whether Government has assessed rural–urban public health infrastructure gaps post implementation of the scheme and if so, the findings thereof, State-wise?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI PRATAPRAO JADHAV)**

(a) to (c): Pradhan Mantri- Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is a Centrally Sponsored Scheme (CSS) with some Central Sector Components (CS) which has an outlay of Rs. 64,180 Crores for the scheme period (FY 2021-22 to FY 2025-26).

The scheme envisages a new generation of reforms to integrate and strengthen health service delivery and public health action by providing a continuum of care at all levels, namely primary, secondary, and tertiary and for preparing the health systems to respond effectively to pandemics and disasters.

Under CSS component of the scheme, administrative approvals have been accorded to the State of Andhra Pradesh for five years (i.e., FY 2021–22 to FY 2025–26) for an amount of Rs. 1118.80 crore for construction/strengthening of 696 Building-less Ayushman Arogya Mandirs (AAMs), 45 Urban Ayushman Arogya Mandirs (Health and Wellness Centres – HWCs), 26 Integrated Public Health Laboratories (IPHLs) and 24 Critical Care Blocks (CCBs), as per

proposal submitted by the State. The district-wise details of infrastructure approved under PM -ABHIM for the State of Andhra Pradesh are at **Annexure-I**.

As informed by the State, under the Fifteenth Finance Commission (XV-FC) Health Grants, a total of 436 Block Public Health Units (BPHUs) have been proposed across Andhra Pradesh.

The State/UT-wise details of Central Release & Expenditure under PM-ABHIM since inception to FY 2025-26 (up to 26.02.2026) are at **Annexure-II**.

Monitoring under the National Health Mission (NHM) and PM-ABHIM is carried out through a robust, multi-layered framework that includes review of State-wise Key Deliverables against approved targets during NPCC meetings with all States/UTs, regular assessment of performance through the Output–Outcome Monitoring Framework (OOMF). In addition, annual Common Review Missions (CRMs) provide independent, on-ground assessments of programme implementation, health system strengthening, and progress on key indicators, enabling identification of gaps, course correction, and strengthening of accountability at State and District levels.

The Indian Public Health Standards (IPHS) are essential benchmarks that ensure the delivery of minimum essential services through public healthcare facilities. Developed in 2007 and revised in 2012 and 2022, these standards align with recent public health initiatives and are fundamental to our healthcare system. The IPHS guidelines help states plan and meet crucial standards, leading to better health outcomes and increased public trust in the healthcare system.

The Ministry has developed an open-source toolkit and a web-based dashboard ([www.iphs.mohfw.gov.in](http://www.iphs.mohfw.gov.in)) launched under IPHS on 28th June 2024 to facilitate self-assessment by all levels of facilities including Ayushman Arogya Mandirs. The IPHS Dashboard is designed to monitor public health facilities' compliance with the IPHS 2022 standards and offers real-time updates, enabling oversight and data-driven decision-making to identify gaps and facilitate timely interventions.

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## The district wise list of infrastructure approved under PM-ABHIM for the State of Andhra Pradesh

S. No.	District	Total HWCs	U-AAMs	IPHL Facility	CCB Facility	CCB Beds
1	Alluri Sitharama Raju	119	-	AH Araku	GMC Paderu	50
2	Anakapalli	9	1	DH Anakapalli	DH Anakapalli	50
3	Anantapur	24	2	AH Guntakal	GMC Anantapur	50
4	Annamayya	17	-	AH Rayachoti	AH Rayachoty	50
5	Bapatla	10	1	AH Chirala	AH Chirala	50
6	Chittoor	3	1	AH Palamaner	—	—
7	East Godavari	15	2	AH Anaparthi	GMC Rajamahendravaram	50
8	Eluru	33	1	AH Jangareddygudem	GMC Eluru	50
9	Guntur	13	4	DH Tenali	DH Tenali	100
10	Kakinada	15	2	AH Tuni	RMC Kakinada	50
11	Dr. B.R. Ambedkar Konaseema	9	-	AH Ramachandrapuram	—	—
12	Krishna	26	1	AH Gudivada	GMC Machilipatnam	50
13	Kurnool	30	3	AH Yemmiganur	Kurnool MC	50
14	Nandyal	51	-	AH Banaganapalli	GMC Nandyal	50
15	NTR	15	6	AH Nandigama	Siddhartha MC	50
16	Palnadu	24	2	AH Narasaraopeta	AH Narasaraopeta	75
17	Parvathipuram Manyam	132	1	AH Seethampeta	AH Palakonda	50
18	Prakasam	32	2	AH Giddalur	GMC Ongole	50
19	SPSR Nellore	14	2	DH Atmakur	ACSR GMC Nellore	50
20	Sri Sathya Sai	10	-	DH Hindupur	DH Hindupur	50
21	Srikakulam	61	1	DH Tekkali	GMC Srikakulam	50
22	Tirupati	8	2	AH Gudur	Sri Venkateswara MC	50
23	Visakhapatnam	0	6	AH Aganampudi	Andhra MC	50
24	Vizianagaram	5	1	AH Rajam	GMC Vizianagaram	50
25	West Godavari	12	1	AH Tadepalligudem	AH Bhimavaram	50
26	YSR Kadapa	9	3	DH Proddutur	GMC Kadapa	50
	<b>Grand Total</b>	<b>696</b>	<b>45</b>	<b>26 IPHLs</b>	<b>24 CCBs</b>	

## Annexure-II

## State/UT-wise Central Release &amp; Expenditure under PM-ABHIM since inception to FY 2025-26 (up to 26.02.2026)

S. No.	Name of the State/UT	2021-22		2022-23		2023-24		2024-25		2025-26	
		Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure	Central Release	Expenditure
1	Andaman and Nicobar Islands	0.00	0.00	1.11	0.00	0.00	0.00	1.05	1.57	2.10	2.11
2	<b>Andhra Pradesh</b>	<b>3.75</b>	<b>0.00</b>	<b>15.76</b>	<b>6.25</b>	<b>35.78</b>	<b>28.85</b>	<b>39.07</b>	<b>65.16</b>	<b>55.74</b>	<b>54.79</b>
3	Arunachal Pradesh	0.56	0.00	0.10	0.00	8.83	2.25	1.05	2.44	0.50	0.28
4	Assam	57.90	0.00	2.26	1.16	91.45	68.45	159.61	177.34	86.78	81.45
5	Bihar	125.86	0.00	7.17	0.00	0.00	50.69	15.92	185.61	60.62	84.25
6	Chandigarh	0.00	0.00	4.79	1.73	10.38	5.83	5.13	6.34	5.13	8.44
7	Chattisgarh	11.25	0.00	1.34	11.01	32.23	19.64	18.63	31.05	19.19	21.80
8	Dadra & Nagar Haveli and Daman & Diu	0.00	0.00	0.24	0.00	0.28	0.21	0.53	0.51	0.79	0.74
9	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	38.21	0.24
10	Goa	0.00	0.00	0.06	0.00	3.75	0.00	0.10	0.21	0.54	1.04
11	Gujarat	0.00	0.00	29.54	32.24	46.04	56.13	79.38	146.63	86.23	71.31
12	Haryana	11.06	0.00	1.31	0.00	17.67	16.63	36.00	88.63	8.45	2.87
13	Himachal Pradesh	0.00	0.00	28.05	9.98	15.69	15.27	44.81	52.92	73.21	47.82
14	Jammu & Kashmir	16.11	0.00	1.00	0.00	44.01	36.67	60.44	63.71	42.88	81.31
15	Jharkhand	44.70	0.00	183.04	240.87	102.27	454.05	65.27	289.16	63.81	65.46
16	Karnataka	11.25	0.00	37.10	18.75	100.57	104.47	118.91	198.19	140.78	123.06
17	Kerala	3.75	0.00	24.89	4.72	0.00	36.66	24.58	36.15	17.30	19.79
18	Ladakh	0.00	0.00	0.00	0.00	0.62	0.31	0.62	0.62	0.31	0.31
19	Lakshadweep	0.00	0.00	0.63	0.00	0.00	0.07	0.00	0.51	0.32	0.09
20	Madhya Pradesh	22.85	0.00	98.70	99.43	228.52	300.93	63.19	295.14	90.87	109.24
21	Maharashtra	17.45	0.00	4.07	0.00	31.76	34.47	65.48	86.82	112.12	63.28
22	Manipur	4.56	0.00	10.92	4.56	13.78	16.89	5.74	21.20	8.77	7.16
23	Meghalaya	9.65	0.00	43.28	8.80	4.42	28.02	10.50	27.34	17.44	15.49
24	Mizoram	0.28	0.00	1.52	0.27	4.52	1.32	3.82	7.27	1.45	2.36
25	Nagaland	0.28	0.00	0.08	0.00	4.42	0.60	0.00	1.71	0.00	2.91
26	Odisha	32.15	0.00	211.46	258.55	171.58	423.43	149.05	248.42	81.58	119.00
27	Puducherry	0.42	0.00	0.19	0.62	2.67	2.88	2.50	4.28	4.88	2.92
28	Punjab	0.00	0.00	24.16	0.00	0.00	2.07	8.92	45.33	48.10	64.53
29	Rajasthan	45.37	0.00	83.59	108.50	173.06	280.43	157.76	262.93	<b>128.30</b>	<b>154.38</b>
30	Sikkim	0.00	0.00	0.75	0.26	3.88	2.05	1.67	3.74	3.75	4.04
31	Tamil Nadu	17.45	29.08	150.42	183.35	279.36	389.37	224.99	512.33	149.65	163.08
32	Telangana	11.25	0.00	53.88	83.75	95.21	141.73	208.82	348.04	139.15	95.00
33	Tripura	0.00	0.00	0.90	0.38	2.48	1.43	2.12	2.94	2.13	3.00

34	Uttar Pradesh	124.63	0.00	173.71	254.04	247.96	252.69	400.95	544.74	173.42	188.52
35	Uttarakhand	1.56	0.00	32.31	1.60	0.00	16.35	26.89	31.07	27.16	17.04
36	West Bengal	9.95	0.00	0.00	9.75	30.91	49.78	78.40	92.35	79.73	56.94

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution. Central Release for the F.Y. 2025-26 is updated upto 26.02.2026 and is provisional.
2. Expenditure includes Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional. Expenditure for FY 2025-26 is updated upto 31.12.2025.